

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 1237  
TO BE ANSWERED ON 9<sup>TH</sup> FEBRUARY, 2018**

**HAZARDOUS HEALTH EFFECTS OF BEEDI ROLLING**

**1237. SHRIMATI VASANTHI M.:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of the steps taken by the Government to ensure protection of women and children from the hazardous health effects of beedi rolling;
- (b) whether the Government has taken any steps to create awareness among women regarding such hazardous health effects of beedi rolling and if so, the details thereof;
- (c) whether there is any State specific training given to grassroot level workers (ASHA, ANM, Anganwadi) about harmful effects of beedi rolling and if so, the details thereof; and
- (d) the steps taken/being taken for the welfare of women engaged in beedi rolling?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SMT. ANUPRIYA PATEL)**

(a) to (d): The Central Government has enacted the Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act, 2003 (COTPA, 2003) to discourage the use of tobacco including beedi, through various measures on both demand and supply side.

Under the National Tobacco Control Programme Guidelines, 2015, States/Union Territories organize training programmes on adverse health effects of tobacco use for multiple-stakeholders including ASHAs, ANM, etc.

There are 12 Hospitals and 286 Dispensaries under Labour Welfare Organisation of Ministry of Labour and Employment across the country to provide health care facilities to Beedi workers and their families. They also organize health camps for awareness of effect of beedi rolling to beedi workers in all the States.

Ministry of Labour and Employment has initiated a Skill Development Programme for beedi workers and their dependants with an objective to provide viable alternative vocation. As a part of this programme beedi rollers are being sensitized to shift towards other jobs.

Several schemes such as Educational Schemes, Revised Integrated Housing Scheme (RIHS), 2016 and Health Scheme are being implemented for the welfare of beedi workers. The details of these Schemes under Ministry of Labour and Employment are at **Annexure**.

**ANNEXURE**

**1. EDUCATIONAL SCHEMES:**

SCHEME	Nature of assistance			
	Scholarship shall be awarded to the children of the workers at the following rates per student per year:-			
	Group	Class	Rates	
Girls			Boys	
Scheme for award of scholarships under Beedi/Iron Ore, Manganese Ore, Chrome Ore Mines/LSDM/Mica Mines/Cine Workers Welfare Funds	Group I	Class I to IV	250	250
	Group II	Class V to VIII	940	500
	Group III	Class IX	1140	700
	Group IV	Class X	1840	1400
	Group V	Class XI to XII	2440	2000
		ITI	10000	10000
	Group VI	Non-Professional Degree Courses; Non-Professional Post Graduate Courses; Two-Three Year Diploma Courses and BCA, BBA and PGDCA.	3000	3000
	GROUP VII	Professional Degree Courses i.e. B.E./B.Tech/MBBS/ BAMS/BUMS/ B.Sc (Agriculture) and MCA/ MBA.	15000	15000

**2. REVISED INTEGRATED HOUSING SCHEME (RIHS), 2016 :**

A newly Revised Integrated Housing Scheme (RIHS), 2016 with effect from 02.03.2016 for beedi workers is being implemented in the country through the 17 Welfare Commissioners of the Labour Welfare Organisation of the Ministry. The housing subsidy of Rs. 1,50,000/- is disbursed in three installments in the ratio of 25:60:15. The 1<sup>st</sup> installment of subsidy Rs. 37,500/- (25 % of subsidy) is given in advance after administrative approval of Director General (Labour Welfare), the 2<sup>nd</sup> installment of subsidy Rs. 90,000/- (60% of subsidy) after construction reaches the lintel level, and 3<sup>rd</sup> installment of subsidy Rs. 22,500/- (15% of subsidy) on receipt of report of 100% inspection by the Engineers/officers of Labour Welfare Organization.

### 3. HEALTH SCHEME:

S.No.	PURPOSE	NATURE OF ASSITANCE
1	Tuberculosis	Reservation of beds in T.B. Hospitals and domiciliary treatment for workers. Subsistence allowance of Rs. 750/- to Rs. 1000/- p.m is granted as per the advice of the treating physician.
2	Heart Diseases	Reimbursement of expenditure up to Rs. 1,30,000/- to workers.
3	Kidney Transplantation	Reimbursement of expenditure up to Rs. 2,00,000/- to workers.
4	Cancer	Reimbursement of actual expenses on treatment, medicines and diet charges incurred by workers, or their dependents for treatment through Govt. recognized hospitals.
5	Minor surgery like Hernia, Appendectomy, Ulcer Gynecological diseases and Prostrate diseases.	Reimbursement of expenditure up to Rs. 30,000/- to workers and their dependents.